

December 14, 2009, in support of their demands which include stoppage of the unfair labour practices, payment of statutory dues, clearance of arrears of DA, regularization of contract workers and deduction of Provident Fund and ESI contribution on actual wages.

The State Government is the appropriate Government as per the provisions of the Industrial Disputes Act, 1947. The Government of West Bengal had convened a Tripartite Meeting on December 13, 2009, and the negotiations remained inconclusive. The Central Government had expressed concern twice to the Government of West Bengal in the last week of November and first week of December and solicited to take appropriate measures to resolve the issue.

Selection of NCC cadets in armed forces

*393. SHRI VARINDER SINGH BAJWA: Will the Minister of DEFENCE be pleased to state:

(a) the number of college students, both male and female, respectively in Punjab who joined the National Cadet Corps (NCC) during the last three academic years and this year, year-wise;

(b) the number of such NCC cadets selected for service in the armed forces during the last three years, male and female, separately, year-wise;

(c) the present rate of daily allowance for such cadets and whether there is any proposal to increase the same, in view of increasing cost of living; and

(d) if so, by when that is to be made effective from and if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (d) The number of college students, both male and female, respectively, in Punjab who joined NCC during the last three academic years and this year, is given below year-wise:—

Year	Male	Female	Total
2006	11696	5727	17423
2007	10558	7139	17697
2008	11140	6320	17460
2009	10577	7293	17870

State-wise details of NCC Cadets selected for service in the Armed Forces is not readily available.

The NCC cadets are entitled for the following daily allowances:—

- (i) Messing allowance during camps — Rs. 40/- per day
- (ii) Messing allowance during Special National Integration Camps — Rs. 100/- per day
- (iii) Messing allowance during Republic Day Camps — Rs. 48.80/- per day

- (iv) Daily Allowance during the journey Period while travelling for attending camps — Rs. 30/- per day
- (v) Incidental allowance during camp — Rs. 12/-per day
- (vi) Refreshment allowance — Rs. 2/-per parade of 40 minutes duration.

Government is working on a proposal to enhance the existing rate of daily allowance and a final decision is yet to be taken.

Coastal police stations in Goa

*394 SHRI SHANTARAM LAXMAN NAIK : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether coastal police stations have been started in Goa;
- (b) if so, the details of places where these police stations have been started;
- (c) the number of personnel, grade-wise, working in each of the police stations;
- (d) the facilities, equipments provided to each of the stations; and
- (e) the financial allocations/assistance given to the State Government, in this regard, so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Yes, Sir. The three coastal Police Stations approved for Goa under the ongoing Coastal Security Scheme have been started at Siolim, Betul and Harbour.

(c) The manpower under the Coastal Security Scheme is provided by the State/Union Territory concerned. The grade wise details of personnel in each of the aforesaid three coastal Police Stations are given below:—

Siolim coastal Police Station

PI	PSI	ASI	HC	PC	Total
1	—	2	9	28	40

Betul coastal Police Station

PI	PSI	ASI	HC	PC	Total
1	—	—	9	15	25

Harbour coastal Police Station

PI	PSI	ASI	HC	PC	Total
1	—	—	5	15	21

PI = Police Inspector PSI = Police Sub-Inspector ASI = Assistant Sub-Inspector
 HC = Head Constable PC = Police Constable